

**GOVERNMENT OF INDIA
STATISTICS AND PROGRAMME IMPLEMENTATION
LOK SABHA**

UNSTARRED QUESTION NO:2522

ANSWERED ON:11.03.2015

MONITORING OF INFRASTRUCTURE PROJECTS

Mahajan Smt. Poonam ;Patil Shri Sanjay(Kaka) Ramchandra

Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state:

(a) Whether the Infrastructure and Project Monitoring Division (IPMD) is focusing on monitoring incomplete infrastructure projects in highways, power and railways sectors where there are large and chronic cost over-runs, leading to huge losses to the exchequer;

(b) if so, the details thereof; and

(c) the details of incomplete infrastructure projects in highways, power and railways monitored by IPMD during the last year and the current year, State-wise and the outcome thereof?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR MINISTRY OF STATISTICS & PROGRAMME IMPLEMENTATION;
MINISTER OF STATE FOR MINISTRY OF EXTERNAL AFFAIRS; AND MINISTER OF STATE FOR MINISTRY OF OVERSEAS
INDIAN AFFAIRS [GENERAL (Dr.) V.K. SINGH (Retd.)]

(a) to (c) : Government in the Ministry of Statistics and Programme Implementation uniformly monitors the Central Sector Infrastructure Projects costing Rs. 150 crore and above on the basis of information furnished by the project implementing agencies.

710 projects were on the monitor of this Ministry as on 31.03.2014, including 510 Projects of Road Transport & Highways, Power and Railways sectors. Of these 510 Projects, 100 Projects were showing time overruns and 175 Projects were showing cost overruns with respect to their original project implementation schedules. State-wise details of these Projects are at Annexure-I A and I B.

738 projects were on the monitor of this Ministry as on 31.12.2014, including 529 projects of Road Transport & Highways, Power and Railways sectors. Of these 529 Projects, 196 Projects were showing time overruns and 189 Projects were showing cost overruns with respect to their original project implementation schedules. State-wise details of these Projects are at Annexure-II A and II B.